

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**
REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 23550 of 2014

(Arising out of Order-in-Appeal No. 609-614/2013 CE dated 18.11.2013 passed by the Commissioner of Central Excise (Appeals-I), Bangalore.)

M/s. Bal Pharma Ltd.,
No. 21/22 Bommasandra Industrial Area,
Hosur Road,
Bangalore – 560 099.

Appellant(s)

VERSUS

**Commissioner of Central
Excise, Bangalore – I,**
C.R. Buildings,
Queen’s Road,
Bangalore.

Respondent(s)

APPEARANCE:
None for the Appellant
Mr. Sanjay Venkat, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 28.10.2024.
DATE OF DECISION: 28.10.2024

The appeal is disposed. For order, see order of date in Central Excise Appeal No. 20466 of 2014.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja...